

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs): DELHI

To,

1. The District & Sessions Judge, North-West District, Rohini,
2. The District & Sessions Judge, South District, Saket,
3. The District & Sessions Judge, South-East District, Saket,
4. The District & Sessions Judge, East District, Karkardooma,
5. The District & Sessions Judge, New Delhi District, PHC,
6. The District & Sessions Judge, Shahadara District, Karkardooma,
7. The District & Sessions Judge, North-East District, Karkardooma
8. The District & Sessions Judge(Officiating), North District, Rohini,
9. The District & Sessions Judge(Officiating), West District, Tis Hazari.
10. The District & Sessions Judge (Officiating), South-West District, Dwarka

No. 840-849 /Stat./Inf./Gaz./2019 Dated, Delhi the 04 JAN 2019
 Sub:- **Data of Institution, disposal and Pendency month-wise for the month of December, 2018.**

Sir,

With reference to this office Circular No. 1121/32346-32446/Stat./Inf./Gaz./2018 dated 17.05.2018, the requisite information **for the month of December, 2018** has not been received so far from your District which was due to reach by 3rd of January, 2019.

In this regard, it is requested to send the abovesaid information **alongwith Monthly Statistical Information by today i.e 04.01.2019**, so as to enable this office to furnish the requisite information to the Hon'ble High Court of Delhi, New Delhi.

It may be given top priority.

Talwant Singh
 (Talwant Singh)
 District & Sessions Judge(HQs)
 Delhi

No. 24/250 /Stat./Inf./Gaz./2019 Dated, Delhi the 04 JAN 2019

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with reference to letter no. 1104/CJCMS/DHC/2018 dated 01st June, 2018.
2. For uploading on centralized website through LAYERS

Talwant Singh
 District & Sessions Judge(HQs)
 Delhi